



CORRECTED AS ON 24/03/2021
LEGISLATIVE ASSEMBLY OF THE STATE OF GOA
FOURTEENTH SESSION, 2021

LIST OF UNSTARRED QUESTIONS FOR ANSWER
ON 24TH MARCH, 2021

TOTAL NUMBER OF LAQS: 67

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ADMINISTRATIVE REFORMS	054
CIVIL AVIATION	043, 046, 067****
EDUCATION	007*, 008, 009, 010, 015, 018, 031, 032, 033, 035, 045, 053, 055, 065****
FORESTS	011, 020, 036***, 044, 047, 064
GENERAL ADMINISTRATION	012, 014, 023, 060
INFORMATION & PUBLICITY	024, 025, 026, 027
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	MEMBERS	QUESTION NOS.
1	Shri. Aleixo Reginaldo Lourenco	001, 002, 003, 004, 005, 006, 007*, 008, 009, 010, 011, 012, 013, 014, 015, 065****, 066****, 067****
2	Shri. Churchill Alemao	016***
3	Shri. Digambar Kamat	017, 018, 019, 020, 021, 022, 023, 024, 025, 026, 027, 028, 029, 030**
4	Shri. Francisco Silveira	031, 032, 033, 034, 035
5	Shri. Prasad Gaonkar	036***, 037, 038
6	Shri.Rohan Khaunte	039, 040, 041, 042, 043, 044, 045, 046, 047, 048, 049, 050, 051, 052, 053
7	Shri. Subhash Shirodkar	054
8	Shri. Wilfred D'sa	055, 056, 057, 058, 059, 060, 061, 062, 063, 064

***The name of Shri Wilfred D'sa is bracketed and shown in Unstarred Laq No.007.**

****The name of Shri Wilfred D'sa is bracketed and shown in Unstarred Laq No. 030.**

*****Transfer to other days LAQ list.**

******Transfer of LAQs from other day's LAQ list to today's LAQ list.**



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**LEGISLATIVE ASSEMBLY OF THE STATE OF GOA
FOURTEENTH SESSION, 2021**

**LIST OF UNSTARRED QUESTIONS FOR ANSWER
ON 24TH MARCH, 2021**

SHRI ALEIXO REGINALDO LOURENCO

**ENTIRE PROPERTIES OF OZORIM VILLAGE OF PERNEM
TALUKA**

001. WILL the Minister for Revenue be pleased to state:

- (a) the basis on which the Revenue Authorities have entered the name of Mr.Shankarji Jaswant Dessai, Court Receiver and subsequently the name of Surendranath Sripad Dessai in the occupants column of Forum I and XIV in respect of the entire properties of Ozorim Village of Pernem Taluka;
- (b) whether the Revenue Department is aware that Mr.Shankarji Jaswant Desai expired on 09/10/1976 and upon his death the new Court Receiver has not been appointed by the Hon'ble Civil Judge of Mapusa till date;
- (c) whether the Revenue Department is aware that after the death of the Court Receiver late Mr.Shankarji Jaswant Desai one Mr.Surendranath Sripad Desai who was then working in the services of Goa Government and who is a foreign subject to the above mentioned properties who managed to mutate his name in most of the above mentioned properties by fraud and deceit without informing nor taking the leave of the Hon'ble Court of Bardez at Mapusa or Government of Goa; and
- (d) whether the Revenue Department is aware that Mr.Surendranath Sripad Desai by fraud and deceit has obtained a Decree in the year 2018 from the Hon'ble Court of the Senior Judge 'C' Court at Mapusa in Inventory Proceedings No.128/65/C filed against interested parties i.e. one Mrs Raja Laximim Dessai and others and intends or has applied for mutation of his name in the occupants column in respect of the above mentioned properties?

SHRI ALEIXO REGINALDO LOURENCO

LAND SURVEY OF OZORIM VILLAGE IN PERNEM TALUKA

002. WILL the Minister for Revenue be pleased to state:

- (a) the year in which the physical land survey was commenced by the Revenue authorities in Ozorim Village of Pernem Taluka;
- (b) whether the physical land survey was carried out under the Land Revenue Code 1968 or under the Portuguese law existing at that time;
- (c) whether Mr.Surendranath Sripad Dessai resident of Pernem was working in the Directorate of Land Survey or in the office of Mamlatdar or in the office of Collectorate of North/South District at any point of time; and
- (d) the basis on which the name of Mr Surendranath Sripad Dessai was entered in the occupants column of the properties belonging to the villagers of Ozorim ?

SHRI ALEIXO REGINALDO LOURENCO

INVENTORY OF PROCEEDINGS

003. WILL the Minister for Revenue be pleased to state:

- (a) whether the Revenue Department is aware of the fraudulent inventory proceedings No.128/65 in the Court of Civil Judge Senior Division at Mapusa filed by Mr Surendranath Sripad Dessai wherein he has included the Government properties in Description of Assets as per the Court order passed in the year 2018;
- (b) whether the Land Survey was conducted prior to the preparation of the Records of Rights and commencement of Cadastral Survey in the year 1968 by the Revenue authorities i.e. prior to the enactment of Goa, Daman and Diu Land Revenue Code 1968 which was enacted in the year 1969; and
- (c) whether the Revenue authorities and Survey authorities had served the notices, Form II and Form IV prior to the commencement of Land Survey?

SHRI ALEIXO REGINALDO LOURENCO

FRAUDULENT SALE OF THE GOVERNMENT PROPERTIES

004 WILL the Minister for Revenue be pleased to state:

- (a) whether the Revenue Department has the knowledge about the fraudulent sale of the Government properties surveyed under S. No. 32/0, 33/1, 28/0, 34/1, 27/2, 31/1, 30/1, 29/1, 38/1, 37/1,36/1, and 35/0, of Ozorim village of Pernem Taluka by Mr. Pandurang Narain Sonar or his legal heirs;

- (b) whether the Revenue Department has taken any legal action or filed any civil suit against Mr. Surendranath Sripad Dessai in Mutation Case No 30189 pending before Mamlatdar of Pernem;
- (c) whether the Revenue Department has taken any legal action or filed any civil suit against Mr Pandurang Narain Sonar or his legal heirs for fraudulently entering their names in the Government properties surveyed under S.No 32/0, 33/1, 28/0, 34/1, 27/2, 31/1, 30/1, 29/1, 38/1, 37/1,36/1, and 35/0, of Ozorim village of Pernem Taluka; and
- (d) whether the Revenue Department has filed police complaint or First Information Report against Mr Pandurang Narain Sonar and Surendranath Sripad Dessai for mutation / fraudulent sale of Government properties surveyed under S. No 32/0, 33/1, 28/0, 34/1, 27/2, 31/1, 30/1, 29/1, 38/1, 37/1,36/1, and 35/0 of Ozorim Village of Pernem Taluka ?

SHRI ALEIXO REGINALDO LOURENCO

**ALVARA PROPERTY REGISTERED UNDER SERIAL NO 276 OF
OZORIM VILLAGE OF PERNEM TALUKA**

005 WILL the Minister for Revenue be pleased to state:

- (a) whether the properties surveyed under S. No 24(part), S.No 26(part), S.No. 27/1 (part), S.No. 28, S.No. 29/1 to 38, S.No. 29/5-A to 38-A, S.No 30/1 to 24, S.No. 31/1 to 55, S.No 31/1-A to 38-A, S. No 32/1, 1-A, S.No 33/1 to 83, S.No 34/1 to 112, S.No 35/0, 1-A to 1- Q, S.No 36/1 to 55, S.No. 37/1 to 73, S.No. 38 (part) of Ozorim Village of Pernem Taluka totally admeasuring 60.1874 hectares i.e 6,01874Sq.mtrs is a Alvara property registered under serial No 276 of Ozorim Village of Pernem Taluka as per the records maintained by the office of Directorate of Settlement and Land Records at Panaji ;
- (b) whether the Revenue Department is aware of the Mutation No 30189 applied by one Mr. Surendranath Sripad Sinai Dessai and his wife and brother Mr. Narhari Sripad Sinai Dessai to include their names in the occupants column of the Form I & XIV in respect of the above Government properties situated at Bhendolem in the Village of Ozorim before the Joint Mamlatdar of Pernem under Mutation No 30189 by deleting the name of Shankarji Jaswantrau Dessai, Court receiver appointed by the Civil Court; and
- (c) whether the Revenue Department is aware of order of the Court of Civil Judge Senior Division at Mapusa in special Civil Suit No 83/92 obtained by Mr. Pandurang Narain Sonar by fraudulent means in respect of the Government properties wherein the

Government of Goa is not made the necessary / interested party in the above civil suit?

SHRI ALEIXO REGINALDO LOURENCO

KHAZANS AS UNESCO WORLD HERITAGE SITES

006 WILL the Minister for Revenue be pleased to state:

- (a) the 3000 years old Khazan land existing in the State of Goa please furnish following details;
 - i) the total area of Khazan land existing in Goa, Constituency wise, Village wise;
 - ii) the ownership by Comunidade, by Government, by religious bodies, by charity organizations and by private individuals, furnish details separately in each case;
- (b) the steps the State Government intends to initiate on the report of the Committee on Khazan Land Management headed by Dr. Simon D'Souza that Khazans should be recommended to UNESCO World Heritage Site tagging, if any, furnish details, if not, the reasons thereof; and
- (c) the aforesaid Committee of Dr Simon D'Souza has also recommended that Khazan should be self- sustaining model by tagging and branding its products and also exploring nature walk trails and eco-tourism in this eco system, furnish full details of the Government plans in this regard and also a copy of the said report of the Committee on Khazan Land Management headed by Dr Simon D'Souza?

SHRI ALEIXO REGINALDO LOURENCO

SHRI WILFRED D'SA

JOB ORIENTED EDUCATION POLICY

007. WILL the Minister for Education be pleased to state:

- (a) the details of the type of pattern of the New Education Policy which the Goa Government is trying to implement based on the National Education Policy;
- (b) the details with regards to whether it will be student friendly or pro- vested interest,
- (c) whether it will be job oriented, profession oriented or business oriented with details thereof;
- (d) whether the pattern adopted will unravel the hidden talent of students at pre high school phase to specialize in the fields of their choice for their rewarding future; and
- (e) whether Education Policy has been changed for the past 5 years, if yes, the details thereof?

SHRI ALEIXO REGINALDO LOURENCO

**VARIOUS COURSES AND JOB OPPORTUNITIES FOR
POLYTECHNIC STUDENTS**

008. WILL the Minister for Education be pleased to state:

- (a) the total number of students that have passed out from various polytechnics in last five years with details stream wise and polytechnic wise;
- (b) whether the Government has any information or record of whether the said students have been gainfully employed in industry or self-employed, if so, the details thereof may be furnished;
- (c) the details of avenues available for diploma students for direct entry into B.Tech and other professional courses;
- (d) the number of students that have taken direct admission in to such courses in last five years;
- (e) whether the Government has a cell to study the requirement and whether the Government has initiated steps to find new avenues in Goa for job opportunities in future with details thereof; and
- (f) whether any new courses were introduced for last 3 years and proposals to be started for next 3 years in view of the type of available jobs in the state?

SHRI ALEIXO REGINALDO LOURENCO

LIST OF BRANCHES/ DISCIPLINES

009. WILL the Minister for Education be pleased to state:

- (a) the list of branches/ disciplines and their sanctioned capacity for academic year 2019-2020 and 2020-2021 in Private Engineering Colleges in the state;
- (b) the number of seats filled in respective branches for academic year 2019-2020 and 2020-2021;
- (c) the number of vacant seats in Private Engineering Colleges in the state;
- (d) the list of staff members working in the above colleges;
- (e) whether the Government will take any steps to compensate the loss caused due to vacant seats, if so the details thereof; and
- (f) whether any stream division is reduced/ fallen then furnish details of the staff, teachers etc. affected College-wise, Department-wise and the steps Department will take if such cases arises?

SHRI ALEIXO REGINALDO LOURENCO

TEACHER FOR CENSUS SURVEY

010. Will the Minister for Education be pleased to state:

- (a) i. In the lockdown-I imposed on account of Pandemic Corona

- virus;
- ii. the number of teachers that were deployed to conduct census survey on health of the people;
- iii. the required information that was collected in the survey;
- iv. furnish the details Village wise and Taluka-wise;
- (b) whether Personal Protective Equipment (PPE) were provided to all the teachers who were deployed to conduct the survey; if yes furnish the details, if not the reasons thereof;
- (c) the details of the outcome of the survey;
- (d) based on the Survey the number of children below 10 and older Adults above 65 and also people with underlying Medical Condition like diabetes, heart disease etc. were identified, furnish the complete details Village wise and Taluka-wise;
- (e) whether the Government provided any incentive to these teachers to conduct this survey; and
- (f) whether any teacher in the State got infected by Corona and whether they were told to teach /online during such period and were paid for extra online classes when on leave and what stand the Department took for the same?

SHRI ALEIXO REGINALDO LOURENCO

**PROPERTIES ERRONEOUSLY IDENTIFIED /DEMARCATED AS
PRIVATE FOREST IN THE STATE**

011. Will the Minister for Forests be pleased to state:

- (a) whether there are any Division/Sub Divisions properties which are erroneously identified /demarcated as Private forest in the State; if yes, i) the number of such properties and their location Taluka wise;
 - ii) whether any Committee was formed to rectify the error;
- (b) if yes, i) the composition of such committee;
 - ii) whether the Committee has presented the report if yes, whether the report is open to public , if no, is there any time limit to submit the report whether there is any time limit notified to complete the entire process;
 - iii) if so, the limit specified;
- (c) whether the Government has taken any steps to demarcate Private forests and residential area; if yes, the steps taken by the Government; and
- (d) the time frame by which the demarcation of these properties will be carried out?

SHRI ALEIXO REGINALDO LOURENCO

NUMBER OF GOVERNMENT VACANT BUILDINGS

012. Will the Minister for General Administration be pleased to state:

- (a) the number of Government buildings that are vacant in various parts of Goa as on date;
 - i) furnish the details like name of the building occupied by the Department; since when these buildings have become vacant and the reasons thereof;
- (b) the number of these buildings that are crumbling due to lack of maintenance either in Villages or Cities belonging to Education, Electricity, Tourism, Health, Agriculture and other Departments; furnish the details;
- (c) the plans of the Government to renovate these buildings and then make use of it; furnish details if any, if not, the reason thereof;
- (d) whether any such building are given to the private or public institutions; furnish each property detail with the area, status of the building, property details of area; and
- (e) whether any such property possession that has been handed over or leases or transferred, furnish the details of any such above mentioned property as on date from 2012 till date?

SHRI ALEIXO REGINALDO LOURENCO

CONTRACTORS APPOINTED

013. WILL the Minister for Labour and Employment be pleased to state:

- (a) the number of contractors engaged by various Departments with number of labourers and their staff engaged by each of them, Department-wise, Corporation-wise and Society-wise for last 5 years till date;
- (b) furnish details such as number of males and females and their age group and their minimum qualification;
- (c) the number of workers on daily wages in different departments and other staff and tenure of each of the workers for the last five years; furnish details year-wise;
- (d) furnish details of the total wages paid to each of the worker year-wise for last five years till date; and
- (e) furnish details of the standard wage rate approved by the Government at various intervals, provide the circular issued by the Labour Department amending the wage rate as and when it was amended?

SHRI ALEIXO REGINALDO LOURENCO

REGULARISATION OF POSTMEN APPOINTED IN GOA CIRCLE

014. WILL the Minister for General Administration be pleased to state:

- (a) the details of the criteria and qualification laid down by the Government at the time of appointment of postmen in Goa Circle;
- (b) the present criteria and qualification laid by the Government for appointment of postmen in Goa Circle and details of the new criteria;
- (c) whether there are any changes in the criteria of appointment of postmen as many of the services of existing postmen are being terminated, furnish details with reasons thereof;
- (d) whether any appointment letter is given to these postmen at the time of their appointment in the concerned post office, if so, furnish details of the appointment letters;
- (e) the number of postmen jobs that are terminated as on date on account of new criteria adopted by the Department, furnish details with name, number of year of service rendered by each of the postmen and the place of their posting at the time of termination;
- (f) whether any benefits are given to these postmen at the time of termination of their services, if so, furnish details, if not, reasons thereof;
- (g) the reasons for not regularizing services of all the existing postmen in various post offices across the State;
- (h) the total number of post offices existing in the State, furnish details of their location Constituency-wise and Taluka-wise; and
- (i) the number of postmen working in each of the post office, furnish details of their appointment and pay scale?

SHRI ALEIXO REGINALDO LOURENCO

ENGINEERING COLLEGES AND GOAN STUDENTS

015. WILL the Minister for Education be pleased to state:

- (a) furnish names of Government Engineering colleges and Private Engineering colleges in the State;
- (b) the number of Goan students admitted in these colleges;
- (c) whether the fees structure for Goan students are same for all colleges listed in serial No.(a);
- (d) if so, furnish as follows:
 - a) the fees structure paid by Goan students in the colleges listed at clause '(a)';
 - b) if fees are different whether the Government has taken any steps to compensate the difference in fees and make the fees at par for Goan students, if so, details of the same; and
- (e) whether any Agriculture college is registered in the State, if so,

whether the Government has allotted any grants for such college, if not, whether the Government will allot grants in future or not?

SHRI CHURCHILL ALEMAO

INCREASE IN TAXES

016. Transferred as Unstarred LAQ No.070 to Finance to be answered on 25/03/2021.

SHRI DIGAMBAR KAMAT

BENEFICIARIES

017. WILL the Minister for Labour and Employment be pleased to state:

- (a) the details of beneficiaries under BOCW Covid 19 Assistance Scheme. with details such as name of the persons registered, address and amounts disbursed to them;
- (b) whether any amount were arbitrarily and illegally disbursed to non-labourers, If so, the details with name, address and amount disbursed to each person separately;
- (c) whether the Government has taken any steps to recover the funds disbursed to individuals who did not qualify to be labourer under BOCW Scheme;
- (d) whether any inquiry is initiated by the Government to investigate the arbitrary and illegal disbursement of funds to Non-Labourers, if so details with the status of the inquiry, furnish copy of inquiry report and copy of action taken report; and
- (e) whether the Government has initiated Re-verification Process of the labourers who received/did not receive benefits under BOCW Scheme, the details of the Re- verification Process along with the relevant copy of the Report and Action Taken report be furnished?

SHRI DIGAMBAR KAMAT

INTEGRATED SCHOOL COMPLEX AT MARGAO

018. WILL the Minister for Education be pleased to state:

- (a) whether Government is aware of the heavy traffic congestion in the city of Margao during the opening and closing timings of schools situated in the heart of the city;
- (b) whether Government has any plans to setup an Integrated School Complex in and around Margao to shift all the Schools which are currently located in the heart of the city;
- (c) whether Government has acquired any land to setup an Integrated School complex in and around Margao. furnish details with area wise of the land acquired, date of acquisition, location etc.; and

- (d) whether the Government will initiate an Action Plan to shift the schools from the heart of the city to an Integrated School Complex, furnish relevant details with expected date of completion?

SHRI DIGAMBAR KAMAT

GOA VISION 2035 DOCUMENT

019. WILL the Minister for Planning, Statistic and Evaluation be pleased to state:

- (a) whether the Government is aware of Vision 2035 document prepared by a Committee headed by Eminent Scientist Dr. Raghunath Mashelkar;
- (b) the status of the Goa Vision Document 2035, furnish details with the date of submission of the Document to the Government by the Committee and Action taken report of the Government;
- (c) whether Government has taken any steps to implement Goa Vision 2035 document, if yes, furnish details with action initiated by the Government to implement the said Report, furnish details with copies of relevant file noting's;
- (d) whether the Government has not taken any steps to implement Goa Vision 2035 document, if yes, the reasons for the same; and
- (e) whether the Government wants to implement Goa Vision 2035 document, if yes, the plan of Action of the Government, to that effect?

SHRI DIGAMBAR KAMAT

FOREST AREAS IN GOA

020 WILL the Minister for Forests be pleased to state:

- (a) the details of areas notified by the Government, as Private Forest, furnish details constituency-wise;
- (b) furnish details of areas notified by Government, as Eco Sensitive Zones with details Constituency-wise;
- (c) furnish details of areas notified by the Government, as wildlife Sanctuaries with details Constituency-wise;
- (d) furnish details notified by the Government as unclassified Zones, furnish details Constituency-wise;
- (e) furnish details of areas notified by the Government as Tiger Reserve, furnish details Constituency wise;
- (f) whether Government has undertaken any survey to identify various properties under Forests, furnish details such as duration during which the said survey was conducted along with copy of the Survey Report; and
- (g) Whether Government has received any objections of their land in private Forest/ Eco Sensitive zones/ Wildlife Sanctuaries/

Unclassified Zones, furnish details Constituency-wise with copies of such objections?

SHRI DIGAMBAR KAMAT

AADHAR CARD ENROLLMENT

021. WILL the Minister for Planning Statistics and Evaluation be pleased to state:

- (a) the number of people that are enrolled under Aadhar Card in Goa, furnish details of figures Constituency-wise;
- (b) the number of Aadhar Card Centers that are existing with their contact numbers, working hours and working days;
- (c) whether Government, is conducting Aadhar Enrolment through Aadhar Enrolment Camps, if yes, details with dates on which such camps were organized and number of enrolments done from 2017 till date; and
- (d) furnish details of the persons authorized for attestation of documents required for Enrolment and Correction in Aadhar Card, furnish details as per the Designation/Category of Officer?

SHRI DIGAMBAR KAMAT

EMPLOYMENT REGISTRATION IN GOA

022. WILL the Minister for Labour and Employment be pleased to state:

- (a) furnish details of the number of persons registered with Employment Exchange in Goa from 2012 till date, furnish details District/Taluka/Constituency wise;
- (b) furnish details of the number of persons Registered with Employment Exchange and who have got Government job from 2012 till date;
- (c) furnish details of the number of persons Registered with Employment Exchange and who have still not got Government job from 2012 till date;
- (d) furnish details with name, address, qualification of the persons registered with Employment Exchange and who have still not got Government jobs, furnish details from 2012 till date;
- (e) furnish details of call letters sent through Employment Exchange to various persons registered with Employment Exchange;
- (f) furnish details of the total number of persons with qualification of up to SSC registered with Employment Exchange;
- (g) furnish details of total number of persons with qualification up to HSSC registered with Employment Exchange;
- (h) furnish details of total number of persons with qualification up to Graduation registered with Employment Exchange; and

- (i) furnish details of total number of persons with qualification above Graduation registered with Employment Exchange?

SHRI DIGAMBAR KAMAT

GOVERNMENT OFFICES IN PRIVATE PREMISES

023. WILL the Minister for General Administration be pleased to state:

- (a) the details of the various Government Offices operating in private Property since 2012 with name of the Department, name of the Premises, name of the Owner of the Private premises, location, description of property, lease period and monthly rent fixed etc.;
- (b) furnish reason for the Government Offices operating in private premises with details of each case separately;
- (c) The details of procedure followed by GAD for setting Government Office in the private properties, furnish guidelines, notifications issued for the same;
- (d) whether the Government proposes to issue any guidelines with regards to operations of Government Offices in private properties, if yes, the steps taken by the Government with regard to the same, furnish copy of guidelines issued;
- (e) furnish details on amount spent on furnishings of the Government Offices in private premises with details of each office separately;
- (f) the status of the material/equipment/furnished items placed in the rented premises once the lease period is over and the said premises are handed back to the owners;
- (g) whether any lease period is extended by the Government of any premises taken on lease for running of Government Offices, If yes, furnish details with name of premises, duration of lease period, rent paid etc.; and
- (h) the reasons for extension of such lease period?

SHRI DIGAMBAR KAMAT

ACTIVITIES OF ESG

024. WILL the Minister for Information and Publicity be pleased to state:

- (a) the details of various activities conducted by the Entertainment Society of Goa from 2012 till date with each activity separately;
- (b) the details of various schemes under Entertainment Society of Goa from 2012 till date with each scheme separately;
- (c) the details of the applications received from Entertainment Society of Goa from various Film Makers to avail benefits under Goa Film Finance Scheme with details from 2012 till date of each application;

- (d) the details of the beneficiary Film Makers that have availed benefits under Goa Film Finance Scheme in each case from 2012 till date;
- (e) the details of the financial assistance provided to various Film Makers by the Entertainment Society of Goa from 2012 till date with each case separately;
- (f) the details of the films that have availed benefits under the Goa Film Finance Scheme with name of the film, producer, director, date of production, date of Censor certificate and other relevant details from 2012 till date;
- (g) the details of the payments made to various Film Makers under Goa Film Finance Scheme in each case from 2012 till date;
- (h) the details of the pending applications of various Film Makers who had applied to avail benefits/assistance under Goa Film Finance Scheme with reasons for pendency from 2012 till date; and
- (i) the details of pending payments to various Film Makers under Goa Film Finance Scheme in each case from 2012 till date?

SHRI DIGAMBAR KAMAT

IFFI EXPENDITURE

025. WILL the Minister for Information and Publicity be pleased to state:

- (a) the details of Expenditure incurred on organization of International Film Festival of India from 2012 till 2019 with details year-wise separately;
- (b) the details of expenditure incurred on organization of International Film Festival of India for 2012 till 2019 with details year-wise separately with copies of Work Orders;
- (c) the details of expenditure incurred on Travel and Hospitality during International Film Festival of India from 2012 till 2019 with details year-wise separately with copies of Work Orders;
- (d) the details of expenditure incurred on Venue Construct, Lighting and Illumination, Decoration, barricading and Enclosures during International Film Festival of India from 2012 till 2019 with details year-wise separately with copies of Work Orders;
- (e) the details of Expenditure incurred on Advertisement and Publicity during International Film Festival of India from 2012 till 2019 with details year wise with copies of Work Orders;
- (f) the details of Expenditure incurred on Dinner/Parties hosted during International Film Festival of India from 2012 till 2019 with details year-wise with copies of Work Orders;
- (g) the details of contribution received by ESG from Ministry of Information and Broadcasting, Directorate of Film Festival, National Film Development Corporation for organization of IFFI from 2012 till 2019 with details of each year-wise separately;

- (h) the details of sponsorships received by Entertainment Society of Goa for organization of IFFI from 2012 till 2019, the details of each year separately with relevant details of each sponsorship and deliverables given to the sponsors by ESG;
- (i) the details of Utilization of funds by ESG from the amount received through Sponsorship with the details year wise separately; and
- (j) the details of Revenue generated through IFFI Delegate Registration Fees from 2012 till 2019 with details of each year-wise separately?

SHRI DIGAMBAR KAMAT

IFFI 2020

026. WILL the Minister for Information and Publicity be pleased to state:

- (a) the details of total expenditure incurred on International Film Festival of India for 2020 with details under each head separately;
- (b) the details of expenditure incurred on Venue Constructs, Illumination and Lighting, Barricading and Enclosures etc.;
- (c) the details of expenditure incurred on Decoration;
- (d) the details of expenditure incurred on Travel and Hospitality;
- (e) the details with copies of various tender notices, tender documents and work orders along with comparative statement of each tender pertaining to IFFI 2020;
- (f) the details with copies of Bill/Invoices of various Vendors whose services were engaged by the Entertainment Society of Goa for organization of IFFI 2020;
- (g) the details with copies of Payment Vouchers of all the payments made to various Agencies/Vendors/Service Providers pertaining to IFFI 2020 and whether their payments are yet to be made, if so, the reason for pendency;
- (h) the details of contribution received by Entertainment Society Goa from Ministry of Information and Broadcasting, Directorate of Film Festival, National Film Development Corporation for organization of IFFI from 2020;
- (i) the details of sponsorships received by Entertainment Society of Goa for organization of IFFI 2020 including name of the Sponsor, amount Sponsored;
- (j) the details of delegates who are registered for IFFI 2020 with details of Foreign Delegates, Indian Delegates and Goan Delegates separately; and
- (k) the details of Revenue generated by Entertainment Society of Goa from Delegate Registration Fee, Sale of Souvenirs etc. during IFFI 2020?

SHRI DIGAMBAR KAMAT

PRINTING OF DIARIES AND CALENDARS

027. WILL the Minister for Information and Publicity be pleased to state:

- (a) whether the Government has printed Diaries and Calendars for the year 2021;
- (b) furnish the details with the copies of the tender notice, tender document, corrigendum's if any, work order, comparative statement and all other relevant documents including the file noting's;
- (c) whether the approval from the Finance Department was taken for printing the Diaries and Calendars; and
- (d) whether the printing of the Calendars and Diaries were done through the Government Printing Press or any Private Company, furnish all relevant details?

SHRI DIGAMBAR KAMAT

GOVERNMENT FEES STRUCTURE

028. WILL the Minister for Revenue be pleased to state:

- (a) furnish details of various fees charged by the Government for issuing various Certificates, furnish details with comparative fee structure from 2012 till date;
- (b) the mode of payment for various fees in Government Departments;
- (c) whether cash payments are accepted towards payment of fees in the Government Departments, if yes, furnish details of all such Department where cash payment are accepted; and
- (d) the total revenue earned by the Government towards various fees from 2012, till date?

SHRI DIGAMBAR KAMAT

GOA HUMAN RESOURCE DEVELOPMENT CORPORATION

029. WILL the Minister for Personnel be pleased to state:

- (a) furnish current status of Goa Human Resources Development Corporation (GHRDC);
- (b) the details of the Board Members of GHRDC with Names, Addresses, Qualification and Designation of each Member;
- (c) the details of expenditure incurred by GHRDC since its inception till date;
- (d) the details of the beneficiaries of GHRDC, furnish details of each beneficiary with the details of benefits to each one of them;
- (e) the number of Goans that are provided employment opportunities by GHRDC, furnish details with Names, Addresses,

Qualification, and Designation of each person with Name and Address of his/her placement;

- (f) furnish details of the Salaries/Wages paid to the persons recruited in various Departments through GHRDC with Department-wise details of each person separately; and
- (g) furnish details of the various schemes chalked out/implemented by the GHRDC?

SHRI DIGAMBAR KAMAT
SHRI WILFRED D'SA

CASE DETAILS

030. WILL the Minister for Personnel be pleased to state:

- (a) furnish details of total Compassionate/Harness cases cleared from April 2017 till date with Constituency-wise details;
- (b) furnish details of total Compassionate/Harness cases that are completed in all respect received by the Department from April 2017 till date Constituency-wise;
- (c) furnish details of numbers of pending cases in each Department along with tentative dates of giving appointment to the cases when documentation is fully completed with details and as on date status;
- (d) furnish details of pending Compassionate cases/Harness cases and those rejected from April 2017 till date along with reasons for pendency and rejection;
- (e) whether the family of the deceased of the pending Compassionate/Harness cases are given any pension, furnish details of those who are not given pension with reasons thereof;
- (f) whether Government has taken any initiatives to give priority on allotting jobs keeping in mind the financial status of family of deceased Government Officials;
- (g) whether Government will reduce the mandatory stay in Goa from 15 years to 10 years or less for the kin of the deceased; and
- (h) furnish details of rejected Harness cases from 2010 to 2016 with reasons of such rejections?

SHRI FRANCISCO SILVEIRA

ASSESSMENT OF STUDENTS FOR PROMOTION

031. WILL the Minister for Education be pleased to state:

- (a) the fate of School Students studying in Std. V to VIII who do not have the opportunity of attending either online or offline classes due to the pandemic;
- (b) the manner in which these Students would be assessed for promotion; and

- (c) whether the Students will be given automatic promotions, if so, the details thereof?

SHRI FRANCISCO SILVEIRA

PLANNING OF CURRICULUM FOR NEXT SCHOLASTIC YEAR

032. WILL the Minister for Education be pleased to state:

- (a) whether the Government has planned the curriculum for the next scholastic year 2021-2022;
- (b) whether the Schools will be permitted to function at full strength, whether the conditions prevailing is conducive to conduct offline classes in Schools;
- (c) whether the Schools will be mandated to follow certain SOPs like social distancing, sanitization, wearing of masks etc., furnish details; and
- (d) whether the instructional days of Schools will be increased?

SHRI FRANCISCO SILVEIRA

UNIFORM FEE STRUCTURE FOR UNAIDED PRIMARY SCHOOLS

033. WILL the Minister for Education be pleased to state:

- (a) whether the Government will regulate the fee structure of private unaided Schools;
- (b) whether the Government is aware that some private unaided schools charge hefty fees despite conducting classes online; and
- (c) whether the Government will introduce a uniform fee structure for all private unaided school to do justice to the parents of the students with details thereof?

SHRI FRANCISCO SILVEIRA

STEPS TO BRING DOWN UNEMPLOYMENT PROBLEM

034. WILL the Minister for Labour and Employment be pleased to state:

- (a) the total number of educated unemployed youth of Goa in the following categories;
- i) graduates-Postgraduates;
- ii) Std XII & Std X;
- iii) I.T.I;
- (b) whether the Government proposes to bring down unemployment in the State;
- (c) whether the Government has adopted a policy of reserving 80% of the jobs to the Goans in the private sector;
- (d) whether the Government proposes to provide a certain quota of jobs to the youth of St. Andre Constituency in the Government

- Institutions and private firm that are situated in St. Andre Constituency; and
- (e) whether the Government proposes to provide adequate financial assistance to the educated unemployed youth of the state, specify?

SHRI FRANCISCO SILVEIRA

EXISTING NUMBER OF GOVERNMENT PRIMARY SCHOOLS IN ST. ANDRE CONSTITUENCY

035. WILL the Minister for Education be pleased to state:

- (a) the number of Government Primary Schools in St. Andre Constituency;
- (b) the number of Government Primary Schools that have been closed down in St. Andre Constituency;
- (c) the number of students studying in each of the Government Primary Schools from St. Andre Constituency, furnish the details schools-wise and village-wise;
- (d) the remedial measures the Government proposes to take to improve situation in these Schools from St. Andre Constituency; and
- (e) whether the Government has sub-let the closed Government Primary Schools to Aganwadis which function from private premises on rental basis, furnish details thereof?

SHRI PRASAD GAONKAR

STATUS OF FRC CASES TALUKA WISE

036. Transferred as Unstarred LAQ No.079 to Tribal Welfare to be answered on 26/03/2021.

SHRI PRASAD S. GAONKAR

ANNUAL RETURNS OF ASSETS AND LIABILITIES SUBMITTED BY ALL OFFICERS OF GOA CIVIL SERVICES

037. WILL the Minister for Personnel be pleased to state:

- (a) furnish the names and designation of all officers of Goa Civil Services that have not filled their annual returns of assets and liabilities under CCS Conduct Rules in last three years;
- (b) the action taken or proposed to be taken to ensure compliance of the same; and
- (c) furnish a copy of latest annual returns of assets and liabilities submitted by all officers of Goa Civil Services?

SHRI PRASAD S. GAONKAR

RESERVATION OF VACANCIES IN ST CATEGORY

038. WILL the Minister for Personnel be pleased to state:

- (a) the number of Junior Scale Officers of Goa Civil Service recruited from ST Category;
- (b) whether reservation roster is followed since beginning for filling up of JSO Post, furnish details;
- (c) the number of vacancies in Senior Scale Officer of Goa Civil Service and when the same shall be filled;
- (d) the details of Backlog Vacancies of ST for the post of JSB, BDO Mamlatdar, Sub-Registrar and other Group B Gazetted posts;
- (e) whether roster is verified by respected Department of Social Welfare and Tribal Welfare before coming out for promotional and direct recruitment; and
- (f) the number of backlog vacancies Department-wise?

SHRI ROHAN KHAUNTE

GOVERNMENT JOBS

039. WILL the Minister for Personnel be pleased to state:

- (a) the year wise and department wise details of all Government jobs vacancies created in the last 2 years along with the name of the Department, post, name of the Department/Corporation, person employed, salary, reason for creation of post, list of candidates who had applied for the post, experience, qualification and fees collected of each application;
- (b) the Department-wise details of the selection process and criteria followed to select candidates in all Government sectors/ Organization;
- (c) the year-wise and Department-wise details of the funds invested by the Government in employment generation in the last 2 years along with copies of all Government noting's, file noting's and correspondences approving creation of such vacancy and sanction of funds thereof; and
- (d) the Department-wise details of all persons currently working in Government Departments on permanent basis, contract basis and temporary basis as on date?

SHRI ROHAN KHAUNTE

**BUILDING AND OTHER CONSTRUCTION WORKERS ADVISORY
COMMITTEE**

040. WILL the Minister for Labour and Employment be pleased to state:

- (a) the details and composition of the State Building and Other Construction Workers Advisory Committee;
- (b) the details and composition of the Building and Other Construction Workers Welfare Boards along with copies of the agenda items and minutes of meeting held in the last 2 years;
- (c) the details of all establishments that are registered under the BOCW Act and details of all establishments pending registration till date; and
- (d) the details of the steps taken by the Government on the Lokayukta report submitted with respect to BOCW?

SHRI ROHAN KHAUNTE

PENDENCY OF CASES

041. WILL the Minister for Revenue be pleased to state:

- (a) the Taluka-wise and year-wise details of all applications received under the following heads in the last 5 years along with the details of the applicant, date of application, fees collected, status of application and case number;
 - i. Residence Certificate;
 - ii. Caste Certificate;
 - iii. Income Certificate;
 - iv. Divergence Certificate ;
 - v. Form XIV;
 - vi. Matriz Certificate;
 - vii. Domicile Certificate;
 - viii. Sound Permission;
 - ix. Natural Calamity Application;
 - x. Partition of Land;
 - xi. Conversion of Land;
- (b) the Taluka-wise and year-wise details of all applications pending under each of the heads mentioned above along with the details of the applicant, date of application, fees collected, case number and reasons for pendency; and
- (c) the Taluka-wise and Court-wise details of all cases allotted, cleared and pending in the last 5 years along with the name of the authority, designation and terms of service?

SHRI ROHAN KHAUNTE

COMMUNIDADE LANDS

042. WILL the Minister for Revenue be pleased to state:

- (a) the details of the number of comunidades under North Zone and South Zone along with their name, address and composition as on date;
- (b) the Taluka-wise and Constituency-wise details of all land owned by all Comunidades as on date along with their survey number, area, location and type of land;
- (c) the Taluka-wise and Constituency-wise details of all Comunidade lands that have been leased out as on date along with the land details, details of the lessee, rent, copies of agreement/deeds signed and present status of land as on date; and
- (d) the Taluka-wise and Constituency-wise details of all complaints received regarding illegal construction/encroachment on Comunidade lands in the last 5 years along with the details of the complainant, details of the person against whom the complaint is made, date of complaint, name of the Comunidade and action taken as on date?

SHRI ROHAN KHAUNTE

AVIATION AND SKILL DEVELOPMENT CENTRE AT MOPA

043. WILL the Minister for Civil Aviation be pleased to state:

- (a) the details of all persons employed by GMR/GGIAL for development of the Mopa Airport along with their names, address, whether Goan or Non-Goans and salary paid as on date;
- (b) the number of Goans that are expected to gain employment once the Mopa project is functional, furnish details;
- (c) the details of the Aviation Skill Development Centre at the Mopa International Airport along with its current status as on date;
- (d) the details of the course, duration, fee and location of the skill Development Centre along with copies of all Government noting's, file noting's, correspondence, orders and approvals for setting up the same; and
- (e) the details of the expense incurred in making the Aviation Skill Development Centre at Mopa functional along with the source of the funds to be invested in making it operational and its purpose?

SHRI ROHAN KHAUNTE

BIRD FESTIVAL IN GOA

044. WILL the Minister for Forests be pleased to state:

- (a) the year-wise details of all bird festivals organized in the state in

- the last 5 years along with the dates, itinerary, money spent, areas covered, events organized and list of participants;
- (b) the year-wise copies of all Government noting's, approvals, file noting's and permissions granted for the Bird Festivals in the last 5 years; and
 - (c) the year-wise details of the organizers for the Bird Festivals in the last 5 years along with the copies of the tender, copies of work order, bidders list, bills raised, bills cleared and bills pending as on date?

SHRI ROHAN KHAUNTE

RE-ALLOTMENT OF SCHOOL PREMISES

045. WILL the Minister for Education be pleased to state:

- (a) the Taluka-wise and Constituency-wise details during the past 3 years till date of all schools in the State whose premise has been re-allotted to any Government or Private Agency along with the name of the school, location, Government or Non-Government, detail of whom premise is given to, period of allotment and purpose of allotment;
- (b) whether rent is charged to the Government or Private Agency to whom school premise is allotted, if yes, furnish details for the above period;
- (c) the copies of all Government noting's, file noting's and correspondence in this regard; and
- (d) the details of all complaints/objections/representations received due to such allotment along with the action taken on such complaints/objections/representations as on date?

SHRI ROHAN KHAUNTE

MOPA AIRPORT PROJECT

046. WILL the Minister for Civil Aviation be pleased to state:

- (a) the current status of the Mopa Airport Project along with the details of the works completed, works pending as on date and reasons for delay;
- (b) the details of the concessionaire, consultants, contractors and sub-contractors appointed for the development of the Mopa Airport Project along with their full name, address, type of organization, background verification, experience, qualification and details of authorized signatory;
- (c) the details of the estimated cost, revised cost and current cost of the Mopa Airport Project as on date along with the details of the construction license fee charged for the development of Mopa; and
- (d) the details of the fines levied on the concessionaire for any delay in

the execution of the Mopa Airport Project till date?

SHRI ROHAN KHAUNTE

CONTRACTOR AND CONSULTANTS FOR MOLLEM PROJECTS

047. WILL the Minister for Forests be pleased to state:

- (a) the details of the contractor and consultant appointed for executing the following projects along with their full name, address, qualification and experience;
 - (i) doubling of SWR Tracks;
 - (ii) NH4A Widening;
 - (iii) laying of Transmission Line;
- (b) the tender details relating to the contractors and consultants appointed for the projects mentioned above along with the copies of the tender, scope of work, work order copies, work order amount as on date, list of other bidding participants and their quotations;
- (c) the details of all Government noting's, file noting's, correspondences relating to the appointment of contractors and consultants for the projects mentioned above along with the criterion for selection of the approved bidder; and
- (d) the details of the funds allocated by the Government for each of the projects mentioned above along with the details of the money invested by the Goa Government and the money received from the centre?

SHRI ROHAN KHAUNTE

PROJECTS UNDER GOA REHABILITATION BOARD

048. WILL the Minister for Revenue be pleased to state:

- (a) furnish the present status of the proposals under Goa Rehabilitation Board as on date along with the name of the projects, contractors details, consultant details, tender copies, work order copies, work completed, work pending and reasons for pendency as on date;
- (b) furnish copies of all notifications/orders/SOPs with regard to the schemes under the Goa Rehabilitation Board; and
- (c) furnish Taluka-wise details of the rehabilitation structures build and allotted as on date along with the details of the allottees and the copies of the site inspection report as on date?

SHRI ROHAN KHAUNTE

EMPLOYMENT DATA

049. WILL the Minister for Labour and Employment be pleased to state:

- (a) furnish the unemployed data maintained by the department as on date along with the name, address, contact details, educational qualifications and prior experience;
- (b) furnish details of all persons who have been provided employment in the last 3 years along with name, address, contact details, educational qualifications, prior experience, current employer, designation and remuneration; and
- (c) furnish the details of all activities conducted under the Model Career Centre (MCC) along with the details of the money spent on each such event/ skill development programme till date and employment created thereof?

SHRI ROHAN KHAUNTE

LABOUR ASSISTANCE DURING COVID-19

050. WILL the Minister for Labour and Employment be pleased to state:

- (a) furnish the details of all expenses incurred by the Labour Department between 15 March 2020 to 01 September 2020 along with the source of the expense and utilization status as on date;
- (b) furnish details of all essential commodities supplied to the labourer by Department between 15 march 2020 to 01 September 2020 along with their name, temporary address, permanent address, BOCW number and commodities supplied;
- (c) furnish details of all suppliers who were shortlisted for providing essential commodities to migrant labours during COVID along with their names, address, GST registration certificate, trade license copies, tender details, work order copies, Government noting's, file noting's and correspondence in this regard;
- (d) furnish details of all suppliers who were issued work order for supply of essential commodities without tendering process during Covid along with their name, address, GST registration certificate, trade licence copies, tender details, work order copies, Government noting's, file noting's and correspondence in this regard; and
- (e) furnish details of all ready food supplied to migrants during COVID along with their names, address, GST registration certificate, trade license copies, tender details, work order copies, Government noting's, file noting's and correspondence in this regard?

SHRI ROHAN KHAUNTE

THE GOA AGRICULTURAL TENANCY (AMENDMENT) ACT, 2017

051. WILL the Minister for Revenue be pleased to state:

- (a) the validity of the Goa Agricultural Tenancy (Amendment) Act, 2017 as on date with details thereof;
- (b) is it a fact that the cases that fall under the preview of this Act were to be disposed within 3 years from the date of notifying this Act, If so, furnish present status of the Act and the status of the cases pending as on date; and
- (c) whether the Government intends to take steps to dispose the cases pending for more than 3 years from the date of implementation of the Act, If so, furnish details, if not, reason thereof?

SHRI ROHAN KHAUNTE

CASES FOR CONSIDERATION

052. WILL the Minister for Personnel be pleased to state:

- (a) the year-wise and Department-wise details of all the cases for consideration under compassionate ground for the last 5 years along with the copies of the requests/applications, name, address, reasons for such details, furnish details;
- (b) furnish year-wise and Department-wise details of all the applications under compassionate ground cleared, pending and rejected in the last 5 years along with the reasons for pending and rejection as on date;
- (c) furnish year-wise and Department-wise copies of all recommendations for considerations under compassionate ground made to all the Government Departments in the last 5 years along with the details of the person recommending, designation, details of person recommended, date of recommendation and status of such recommendation as on date; and
- (d) furnish year wise and Department-wise details of all cases under compassionate ground that are cleared as on date along with their names, address, details of application and status as on date?

SHRI ROHAN KHAUNTE

IIT MELAULI CAMPUS

053. WILL the Minister for Education be pleased to state:

- (a) whether the project at IIT Melauli is cancelled, If so, furnish details of all notifications/ orders issued in this regard and the details of the new site identified for setting up of IIT in Goa;
- (b) furnish details of all objections/representations and the

- action taken report as on date; and
- (c) furnish details of the public hearing and site inspections conducted before approving the project along with copies of all Government noting's, file noting, site inspection reports, approvals, orders as on date?

SHRI SUBHASH ANKUSH SHIRODKAR

POSTS

054. WILL the Minister for Administrative Reforms be pleased to state:

- (a) the number of proposals for the creation of new posts received from various Departments and Corporations since October 2020 till date;
- (b) the number of post approved by the Administrative Reforms Department, furnish details thereof;
- (c) the number of proposals for the revival of lapsed posts received from various Departments and Corporations since October 2020 till date; and
- (d) the detailed number of existing vacancies Category-wise, Department-wise and Corporation-wise?

SHRI WILFRED D'SA

VARIOUS POSTS IN EDUCATION DEPARTMENT

055. WILL the Minister for Education be pleased to state:

- (a) the details of vacancies advertised since 2012 till date;
- (b) the category-wise details with the date of interview;
- (c) the details of selected candidates with address for various category from 2012 till date;
- (d) the details of appointment with name and address issued since 2012 till date in various categories; and
- (e) whether the selection is done by written test or oral test, furnish details?

SHRI WILFRED D'SA

SOUTH GOA COMMUNIDADE BUILDING

056. WILL the Minister for Revenue be pleased to state:

- (a) the present status of South Goa Comunidade with details of structural survey conducted with the copy of the report;
- (b) whether meeting has been conducted of the elected committee for the repair of the said building, if yes, furnish details of the committee appointed and the last meeting held and the decision taken; and

- (c) whether Government has any proposal to upgrade/repair or re-construct the South Goa Comunidade Building, if yes, furnish details and copy of such proposal, if not, the reason thereof?

SHRI WILFRED D'SA

ILLEGAL ENCROACHMENT IN COMUNIDADE LAND

057. WILL the Minister for Revenue be pleased to state:

- (a) the details of illegal encroachment on Comunidade land in the State of Goa with details such as name, address, survey number, area, location;
- (b) the details of number of matters disposed by the Administrator of South, Central and North Zone regarding illegal construction and encroachment in Comunidade land;
- (c) the details of pending cases awaiting for disposal of encroachment, illegal constructions in South, Central and North Zone with reasons for non-disposal of such cases till date; and
- (d) the details of encroachments of applicants that have applied for regularization of their encroachments/illegal construction in Comunidade land in the State of Goa with details such as name, address, survey number, area, location?

SHRI WILFRED D'SA

VACANCIES

058. WILL the Minister for Revenue be pleased to state:

- (a) the details of vacancy advertised from 2017 till date;
- (b) the details of list of selected candidates with name, address;
- i) whether written tests are conducted;
- ii) whether selection is done based on written tests or oral tests, furnish details; and
- (c) the details of number of vacancies advertised and number of posts filled from the year 2012 till date?

SHRI WILFRED D'SA

REGULARIZATION OF UNAUTHORIZED STRUCTURE IN NUVEM CONSTITUENCY

059. WILL the Minister for Revenue be pleased to state:

- (a) the details of application received for regularization of unauthorized structure in Nuvem Constituency such as name of the applicant, address, survey number, area and location;
- (b) the details of unauthorized structure regularized in Nuvem Constituency; and

- (c) the present status of all the pending application for regularization of unauthorized structures in Nuvem Constituency with reasons thereof?

SHRI WILFRED D'SA

APPOINTMENT ORDERS

060. Will the Minister for General Administration be pleased to state:

- (a) furnish the details of appointments of staff of Minister for Water Resource Mr. Filip Neri Rodrigues from year 2002 to 2007;
i) furnish the copy of Appointment Order of each staff; and
(b) furnish the details of appointments of staff of Minister for P.W.D. Mr. Churchill Alemao from the year 2007 to 2012;
i) furnish the copy of appointment Orders of each staff?

SHRI WILFRED D'SA

VARIOUS POSTS IN INFORMATION TECHNOLOGY

061. WILL the Minister for Information Technology be pleased to state:

- (a) the details of vacancies advertised since 2012 till date;
(b) furnish category-wise details with date of interview;
(c) the details of selected candidates with address of various category from 2012 till date;
(d) the details of appointment with name and address issued since 2012 till date in various categories; and
(e) whether selection is done by written test or oral test, furnish details?

SHRI WILFRED D'SA

COMMUNIDADE ADMINISTRATOR

062. WILL the Minister for Revenue be pleased to state:

- (a) whether government has any proposal to appoint the full time Administrator of Comunidade in South Zone;
(i) if yes, furnish the time frame;
(ii) if no, the reasons therefor;
(b) the details of pending salaries due to the staff of Comunidade of South Zone till date;
(c) the details of grants received from government to the Administrator Office of South Goa from 2000 till date; and
(d) whether Administrator is keeping regular check on the movement and attendance of the staff of Comunidade of South Goa;
(i) if yes, furnish details?

SHRI WILFRED D'SA

MATHANY SALDHANA BUILDING

063. WILL the Minister for Revenue be pleased to state:

- (a) whether building Audit has been conducted of Mathany Saldhana Building at Margao;
 - a) if answer is yes, furnish details;
 - b) if answer is no, the reasons;
- (b) whether Public Utility facilities, Public Toilets are being properly maintained, if no, the reason therefor;
- (c) whether any Cleaning / Maintenance Agency has been appointed, if yes, furnish details of Agency, name of the workers and amount paid to the Agency till date, and details month wise, furnish copy of the contract with details and responsibility of the maintenance agency;
- (d) if Agency is not appointed for maintenance, then details of the Authority doing the maintenance of the Complex;
- (e) whether Government has sanctioned any special funds for emergency maintenance of the building within the powers of Collector (south), if yes, furnish details; and
- (f) if no, the reasons therefor?

SHRI WILFRED D'SA

VARIOUS POSTS IN FOREST DEPARTMENT

064. WILL the Minister for Forests be pleased to state:

- (a) the details of vacancies advertised since 2012 till date;
- (b) the details category-wise with the date of interview;
- (c) the details of selected candidates with address for various category from 2012 till date;
- (d) the details of appointment with name and address issued since 2012 till date in various categories; and
- (e) whether the selection is done by written Test or Oral Test with reasons therefor?

SHRI ALEIXO REGINALDO LOURENCO

GIRLS HOSTEL OF GOA COLLEGE OF MUSIC

065. WILL the Minister for Education be pleased to state:

- (a) whether it is a fact that there is a Girls Hostel of Goa College of Music at St. Inez, Panaji-Goa, if so, whether the said premises are used by the students of the Music College;

- (b) give details such as the names and addresses of the students staying in the Hostel;
- (c) whether the premises are under repair, if so, the details such as agency to whom the work has been allotted to with the date of commencement of work, and the tentative date of completion of the work; and
- (d) if not, the reasons for non-utilization of the premises by the students?

SHRI ALEIXO REGINALDO LOURENCO

**GOA'S SHARE FROM CENTRAL ASSISTANCE OF RS. 20 LAKH
CRORE PACKAGE**

066. WILL the Minister for Planning, Statistics and Evaluation be pleased to state:

- (a) the share of the State out of the Rs. 20 lakh crore which has been sanctioned by Hon'ble Prime Minister as assistance for Corona virus pandemic;
- (b) the details on the total amount sanctioned to the Goa Government from the Central Assistance of Rs. 20 lakh crore package as a relief for Corona virus pandemic;
- (c) the details of the utilization of money head-wise, district-wise and village-wise etc;
- (d) whether the Government has conducted any study on requirement of assistance to chaiwallah, gaddawallah, small garage mechanics, bar owners, cycle repairers, caterers, decorators, taxi owners/drivers, motor cycle pilots, fishermen, hotel employees etc.with taluka-wise and village-wise details;
- (e) the total number of people that have lost their jobs in various private institutes with details such as name, their village, taluka, Constituency etc.; and
- (f) the details of the relief given by the Government to all the aforesaid people without work or business since the March, 2020 lockdown, to eke out their daily living and support their families?

ALEIXO REGINALDO LOURENCO

**DHARGAL AND MOPA FARMERS AFFECTED BY PROPOSED LINK
ROAD AND AEROCITY**

067. WILL the Minister for Civil Aviation be pleased to state:

- (a) give details of area of land of the farmers from Dhargal and Mopa which has been demarcated for link Road and Aerocity;
- (b) give details number of farmers affected, name of affected farmers area and location of their affected land;

- (c) the reason, the Government is not heeding to the demands of the local people including “Dhargal Mopa Shetkari Sangharsh Samiti” which is regularly voicing its opposition against acquiring of their land for the link Road and Aerocity; and
- (d) give details of Agriculture income which has been affected of the farmers and the compensation paid to each of the farmers along with their address in the last five years after their plantations have been felled when the Government has forcibly acquired their agriculture land for Mopa Airport, Sport City, Ayush Hospital, Tilari Canal?

**ASSEMBLY HALL
PORVORIM, GOA
24TH MARCH, 2021**

**NAMRATA ULMAN
SECRETARY, LEGISLATURE**